

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/1227/2014

HYDERABAD, this the 19th day of October, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Hanumanthu, S/o Anjaneya,
Aged about 57 years,
Occ : Stores Watchman,
SEE/W/GTL, Guntakal Division,
South Central Railway, Guntakal,
R/o Guntakal, Andhra Pradesh.

...Applicant

(By Advocate: Mr. K. Ram Murthy)

Vs.

1. Union of India rep. by its
General Manager,
South Central Railway,
Ministry of Railways,
Sanchalan Bhavan,
Secunderabad-500 071, Telangana.
2. The Chief Medical Director,
South Central Railway, Rail Nilayam,
Secunderabad-500 071, Telangana.
3. The Chief Medical Superintendent,
Divisional Office, Medical Branch,
South Central Railway,
Guntakal, A.P. ... Respondents

(By Advocate: Mrs. Vijaya Sagi, SC for Railways)

O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member



Heard Sri K. Ram Murthy, learned counsel for the applicant and Smt. Vijaya Sagi, learned counsel for the respondents.

2. This is about medical invalidation of the applicant. The applicant has retired on 31.05.2017 and, therefore, the OA has become infructuous. The OA is accordingly closed. No order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(ASHISH KALIA)
MEMBER (JUDL.)

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